

LIST OF CASES WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF NOVEMBER-2024

SR NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER VS RESPONDENT NAME	DATE OF CASE MANAGEMENT HEARING						
								FRAMING THE ISSUES	LISTING OF WITNESSES	AFFIDAVIT OF EVIDENCE	AFFIDAVIT OF DEFENCE	WRITTEN ARGUMENTS	ORAL ARGUMENTS	OTHER STAGES/HEARING DATE
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery for	CS COMM-2463/2022	07.11.2022	BALAJI FRIEGHT SOLUTIONS VS. FAST FORWARD LOGISTICS PVT. LTD.	-----	23.11.2024	23.11.2024	23.11.2024	21.12.2024	21.12.2024	-----
				Suit Recovery for	CS COMM-588/2024	05.06.2024	JAI PRAKASH KAUSHIK VS. THE ORIENTAL INSURANCE CO. LTD.	-----	02.12.2024	11.12.2024	12.12.2024	23.12.2024	23.12.2024	-----
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	5137/2021	04.12.2024	HARSH CLEAN DHAN PVT LTD	18.11.2024	27.11.2024 09.12.2024	27.11.2024 09.12.2024	02.12.2024 & 03.12.2024 & 12.12.2024 & 13.12.2024	21.12.2024	14.01.2025	5
				CS (COMM)	1030/2024	18.09.2024	PANKAJ SHARMA VS MCD	21.11.2024	30.11.2024 13.12.2024	30.11.2024 13.12.2024	06.12.2024 19.12.2024	10.01.2025	17.01.2025	5
				CS (COMM)	542/2024	28.05.2024	KARANDEEP PAHWA KARIWALA HOME STYLES AND FASHIONS P LTD	21.11.2024	30.11.2024 18.12.2024	30.11.2024 18.12.2024	10.12.2024 23.12.2024	18.01.2025	21.01.2025	5
				CS (COMM)	559/2024	30.05.2024	IG ENTERPRISES VS SHUBH LAXMI BABY CARE	23.11.2024	07.12.2024 21.12.2024	07.12.2024 21.12.2024	12.12.2024 23.12.2024	18.01.2025	28.01.2025	5
				CS (COMM)	513/2024	25.04.2024	SIR GANGARAM HOSPITAL VS ARUN KUMAR JAIN	25.11.2024	07.12.2024 04.01.2025	07.12.2024 04.01.2025	16.12.2024 07.01.2025	31.01.2025	04.02.2025	25
3	SH. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit Recovery for	479/2024	19.04.2024	PRACHI (INDIA) PVT. LTD VS MOTHER MARY PUBLIC HIGH SCHOOL	13.11.2024	13.12.2024	17.12.2024	08.01.2025	10.01.2025	21.01.2025	5
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	TRADE MARK	CS (COMM) 962/2022	28.03.2022	MONSTER ENERGY COMPANY VS. KRISHNA TRADING CO. & ORS/	06.11.2024	PE-27.11.2024 AND 28.11.2024 DE-09.12.2024	BEFORE PE-27.11.2024	BEFORE DE-09.12.2024	BEFORE-17.12.2024	17.12.2024	NIL
				RECOVERY	CS (COMM) 588/2024	13.05.2024	VIVEK TRADING COMPANY V/S SHREE VINAYAK CONTAINERS	18.11.2024	PE-04.12.2024 , 05.12.2024, 06.12.2024 AND DE-16.12.2024 AND	BEFORE PE-04.12.2024	BEFORE DE-16.12.2024	BEFORE 08.01.2025	08.01.2025	NIL
				RECOVERY	CS (COMM) 1403/2022	01.06.2024	MUKESH BANSAL V/S M/S PRINT LAND INDIA	21.11.2024	PE-16.01.2025 AND 17.01.2024 DE-30.01.2025 AND	BEFORE PE-16.01.2025	BEFORE DE-30.01.2025	BEFORE 11.02.2025	11.02.2025	NIL
5	SH. MANOJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL											
6	SH. NIKHIL CHOPRA, DISTRICT JUDGE COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)	154/2024	25.01.2024	SHISHPAL VS MCD & ANR.	19.11.2024	PE-28.01.2025	11.11.2024	04.02.2025	11.02.2025	11.02.2025	NA

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			410	CS (COMM)	340/2024	07.03.2024	KAVITA AGARWAL VS. M/S. SEHGAL SONS & ORS.	04.11.2024	PE-23.01.2025, 24.01.2025 & 25.01.2025	23.01.2025	04.02.2025	19.02.2025	19.02.2025	NA
			410	CS (COMM)	4439/2021	30.10.2021	M/S. KAZIN TRADING LTD. VS. MOHD. DANISH	04.11.2024	PE-18.12.2024, 19.12.2024 & 20.12.2024	18.12.2024	13.01.2025	27.01.2025	27.01.2025	NA
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS (COMM)	611/2024	18.05.2024	SURYA ROSHNI LTD. VS. OPTOLED ENERGY PVT. LTD.	04.10.2024				15.01.2024	30.01.2025	
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL											
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS/COMM./376/2024	18-03-2024	SBI Vs Mohd Parvez Abedin Proprietor Of Axis Creation	11.11.2024	PE 02.12.2024	WITHIN TWO WEEKS	WITHIN TWO WEEKS	on request after the conclusion of evidence	on request after the conclusion of evidence	
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS/DJ/591/2021	24-08-2021	MOHD. IQBAL QURESHI@ MOHD IQBAL Vs MOHD NADEEM QURESHI	18.11.2024	PE 23.12.2024, 15.01.2025	WITHIN FOUR WEEKS	WITHIN FOUR WEEKS	on request after the conclusion of evidence	on request after the conclusion of evidence	
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS/COMM./678/2024	03-06-2024	Mr Sanjay Gupta Vs Municipal Corporation Of Delhi	19.11.2024	PE 10.12.2024	WITHIN TWO WEEKS	WITHIN TWO WEEKS	on request after the conclusion of evidence	on request after the conclusion of evidence	
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS/COMM./2285/2022	06-10-2022	JAGDISH SACHDEVA Vs SS MOTA SINGH MODEL SENIOR SECONDARY SCHOOL	26.11.2024	PE 08.01.2025	WITHIN TWO WEEKS	WITHIN TWO WEEKS	on request after the conclusion of evidence	on request after the conclusion of evidence	
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS/COMM./89/2023	13-01-2023	M/S. INTELLIGENT HOMEWARE Vs M/S ALL ROUNDER FACTORY	27.11.2024	PE 18.12.2024	WITHIN TWO WEEKS	WITHIN TWO WEEKS	on request after the conclusion of evidence	on request after the conclusion of evidence	
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS/COMM./1073/2024	28-09-2024	Varuna Verma Vs Municipal Corporation of Delhi	27.11.2024	PE 16.12.2024	WITHIN FOUR WEEKS	WITHIN FOUR WEEKS	on request after the conclusion of evidence	on request after the conclusion of evidence	
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS/COMM./788/2024	22-07-2024	Anubhav Wadhwa Vs Municipal Corporation Of Delhi	19.11.2024	PE 10.12.2024	WITHIN FOUR WEEKS	WITHIN FOUR WEEKS	on request after the conclusion of evidence	on request after the conclusion of evidence	
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/885/2023	31-05-2023	SH. SHASHI PAL SHARMA Vs DAV COLLEGE MANAGING COMMITTEE							
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	310	CS (COMM)	CS (COMM)/916/24	24-08-2024	MOHD FAHIM Vs ORIENTAL INSURANCE COMPANY LTD AND ANR	04.11.2024			LC appointed for evidence recording	As per order, parties to file list of witnesses, if any, within 15 days from		
			310	CS (COMM)	CS (COMM)/843/24	03-08-2024	PUNEET GOYAL MOHAN TRADING CO AND ORS	13.11.2024						

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26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	NIL													
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	40, Court Block-II	New CS/COMMERCIAL	CS/COMM/33/2023	13-01-2023	PANASONIC LIFE SOLUTIONS INDIA P. LTD. VS AMIT ENTERPRISES	15-01-2024		09-10-2024					06-12-2024	
			40, Court Block-II	New CS/COMMERCIAL	CS/COMM/34/2019	27-11-2019	ASHISH AGGARWAL VS M/S RACING PROMOTIONS P. LTD.	19-02-2024		24-04-2024						10-12-2024
			40, Court Block-II	New CS/COMMERCIAL	CS/COMM/60/2022	24-11-2022	M/S POTHOS SOLUTIONS VS M/S D. K. CHEMICALS P. LTD	21.02.2024		26-04-2024						17-12-2024
			40, Court Block-II	New CS/COMMERCIAL	CS/COMM/12/2022	04-01-2022	MERCHANTS COURIER LTD. VS SURYA CARGO	22-02-2024		30-04-2024						13-01-2025
			40, Court Block-II	New CS/COMMERCIAL	CS/COM/65/2022	19-11-2022	STATE BANK OF INDIA VS RAJ KUMAR	28-02-2024								23-01-2025
			40, Court Block-II	New CS/COMMERCIAL	CS/COM/60/2023	26-08-2023	IV COMMUNICATION VS JAKSON LTD.	30-05-2024								13-01-2025
			40, Court Block-II	New CS/COMMERCIAL	CS/COM/38/2/2023	08-06-2023	M/S NLMK INDIA SERVICE CENTER VS POSCO POGGENAMP ELECTRICAL STEEL	10-07-2024								05-02-2025
			40, Court Block-II	New CS/COMMERCIAL	CS/COM/23/4/2020	04-09-2024	M/S PUNAM PRIYADARSHINI VS AMMANULLAH	03-07-2024		28-10-2024						07-02-2025
			40, Court Block-II	New CS/COMMERCIAL	CS/COM/54/4/2023	27-09-2023	AKMY BUILDCON P. LTD. VS SMC ENTERPRISES P. LTD.	25-09-2024		26-11-2024						18-12-2024
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL													
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL													
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL													
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS DJ/44537/971/21		SH. HARVINDER SINGH VS. SH. MAN MOHAN SINGH	45560	45583							PE:- 02.12.24, 03.12.24, 04.12.24 DE:- 10.12.24, 11.12.24 AND 17.12.24

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				COMMERCIAL SUIT	CS COMM/449/223	45054	ADBUFFS MEDIA PROVIDATE LIMITED Vs. BERKOWITS HAIR AND SKIN CLINIC	08/1024	23.10.24							PE:- 07.01.25 DE:- 13.01.25 AND ARG:- 24.02.25
32	SH. BHUPESH KUMAR	SOUTH-EAST	NIL													
33	MS. NEERA BHARIHOKE DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL													
34	MS. NIRJA DJ (DIGITAL)-07, EAST DISTRICT, BHATIA SOUTH	SOUTH-EAST	NIL													
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL													
36	SH. PITAMBER DUTT DISTRICT JUDGE (COMMERCIAL COURT)	EAST	12	RECOVERY	131/2024	23-04-2024	SANGI HEALTH CARE OPC PVT.LTD. VS. GUPTA MULTISPECIALITY HOSPITAL	30-11-2024								P.E.20-12-2024 D.E.-07-01-2025, FINAL ARGUMENT-20-01-2025
			12	RECOVERY	178/2024	05-06-2024	SHREE BALAJI OVERSEAS VS. WELL COAT SHINE IND. PVT. LTD	22-11-2024								P.E.11-12-2024 D.E.-20-12-2024, FINAL ARGUMENT-08-01-2025
			12	RECOVERY	206/2024	12-07-2024	M/S LABOURNET SERVICES INDIA PVT.LTD. VS. M/S SGTB ELECTRO PVT.LTD.	29-11-2024								P.E.24-12-2024 D.E.-13-01-2025, FINAL ARGUMENT-24-01-2025
37	MS. RUBY ALKA GUPTA DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS Comm	165/2022	25-05-2022	ANIL CHAUDHARY VS NISHA BIJALWAN	11-11-2024	15 days from order	2 WEEKS PRIOR TO DATE OF PE (PE-27-01-2025)	2 WEEKS PRIOR TO DATE OF PE (PE-27-01-2025)				10-03-2025	
			101	CS Comm	105/2024	22-03-2024	M/S NEW TRACK INTERNATIONAL AUTO MOTIVE PVT. LTD. VS M/S BASANT FABRICATORS	13-11-2024	15 days from order	2 WEEKS PRIOR TO DATE OF PE (PE-30-01-2025)	2 WEEKS PRIOR TO DATE OF PE (PE-30-01-2025)				17-03-2025	
			101	CS Comm	400/2023	20-10-2023	M/S THE PANCHAL ENGINEERS AND FABRICOTOS VS M/S G&G INFRA TECH PVT LTD	26-11-2024	15 days from order	2 WEEKS PRIOR TO DATE OF PE (PE-10-02-2025)	2 WEEKS PRIOR TO DATE OF PE (PE-10-02-2025)				24-03-2025	
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201	1	CS (COMMERCIAL)/CIVIL	25/22	TODAY TEA LIMITED VS. MANOJ GARG	06.11.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO HEARING	FO BE ON ARGUMENT	30-11-2024	P.E. 19-12-2024 - D.E. 24-12-2024 - FINAL ARGUMENTS	

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						79/23	SMT. BEENA TRIPATHI VS SH. VIJAY BANSAL	07.11.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 30.01.2025	BEFORE	12.12.2024 - P.E. 16.01.2025 - D.E. 30.01.2025 - FINAL ARGUMENTS
						44/24	HINDUJA HOUSING FINANCE LTD VS. AMIT KUMAR	11.11.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 14.01.2025	BEFORE	09.12.2024 - P.E. 20.12.2024 - D.E. 14.01.2025 - FINAL ARGUMENTS
						54/24	CHANDRASEKHARA PHARMA PVT. LTD VS. SUNITA DEVI PROP OF MEDICYL PHARMA	11.11.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 14.01.2025	BEFORE	09.12.2024 - P.E. 20.12.2024 - D.E. 14.01.2025 - FINAL ARGUMENTS
						79/24	MOHD IDREES VS. DEEPS MANNNIQUINS	19.11.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 22.01.2025	BEFORE	10.12.2024 - P.E. 07.01.2024 - D.E. 22.01.2025 - FINAL ARGUMENTS
						78/24	PARO MUTHREJA VS. RANDHIR KUMAR JHA	22.11.2024	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 13.01.2025	BEFORE	07.12.2024 - P.E. 23.12.2024 - D.E. 13.01.2025 - FINAL ARGUMENTS
39	SH. BRIJESH KUMAR GARG	SHAHADARA	301, New Court Building	CS(COMMERCIAL)					Framing the issues	Listing of Witness	Affidavit of Evidence	Affidavit of Witness	Written Arguments	Oral Arguments	Other Stages/Hearing Date
			301, New Court Building	CS(COMMERCIAL)	CS(COMM) 393/2023	07-08-2023	CANARA BANK Vs KULDEEP	06.11.2024	Not Filed	Not Filed	Not Filed	NO	NO	PE	4.12.2024 & 05.12.2024, DE 11.12.2024 & 12.12.2024, 18.12.2024 F/A
			301, New Court Building	CS(COMMERCIAL)	CS(COMM) 338/2024	04-06-2024	M/s Millennium Concrete Vs24 Krishan Kumar Singh	08.11.2024	Not Filed	Not Filed	Not Filed	NO	NO	F/A	21.12.2024
			301, New Court Building	CS(COMMERCIAL)	CS(COMM) 63/2024	22-01-2024	Mr. Pawan Gupta Prop. of24 Shri Balaji Traders Vs Sh. Aakash Chaudhary Prop. of M/s Aakash Traders	12.11.2024	Not Filed	Not Filed	Not Filed	NO	NO	PE	02.12.2024 & 03.12.2024, 12.12.2024 F/A
			301, New Court Building	CS(COMMERCIAL)	CS(COMM) 274/2024	09-05-2024	Narender Kumar Vs Chaman Lal	13.11.2024	Not Filed	Not Filed	Not Filed	NO	NO	PE	16.12.2024, DE 17.12.2024, 23.12.2024 F/A
			301, New Court Building	CS(COMMERCIAL)	CS (COMM) 301/2024	22-05-2024	Kamal Kumar Vs Padmawati Handloom Private Limited	20.11.2024	Not Filed	Not Filed	Not Filed	NO	NO	PE	12.12.2024
			301, New Court Building	CS(COMMERCIAL)	CS (COMM) 448/2024	24-08-2024	Suresh Kumar Sharma Vs24 Akshit Jain	27.11.2024	Not Filed	Not Filed	Not Filed	NO	NO	PE	18.12.2024 & 19.12.2024, DE 20.12.2024 & 21.12.2024, 13.01.2025 F/A

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40	MS. KIRAN BANSAL DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	cs comm 448/2023	02-09-2023	PERFECT INSULATION Vs DD INFRAVENTURE PVT LTD	07.11.2024	YES	YES	YES	NO-	NO	F/A13.12.2024	
			ROOM NO 208	COMMERCIAL	cs comm 592/2023	23-11-2023	Satnam Global Infraprojects Limited Vs Atma Ram Kishan Chand	08.11.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/05.12.2024	
			ROOM NO 208	COMMERCIAL	cs comm 299/2024	18-05-2024	M/s Lion Jeans Vs Arvind Kumar And Sons	18.11.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/17.12.2024	
			ROOM NO 208	COMMERCIAL	cs comm 396/2024	22-07-2024	Ngb Diagnostics Private Limited Through Its Director Sh Amit Singh Rawat Vs Balaji Scientific And Chemicals Research Private Limited	22.11.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/16.12.2024	
			ROOM NO 208	COMMERCIAL	cs comm 217/2022	25-03-2022	ADISH JAIN Vs M/S ARORA ENTERPRISES	26.11.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/07.01.2025	
			ROOM NO 208	COMMERCIAL	cs comm 272/2024	08-05-2024	Anil Pitti Vs Janak Aggarwal	28.11.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/07.01.2025	
41	SH. SANJAY SHARMA-II DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	NIL												
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	CS(COMM)/545/2021	RC PLASTOTANKS AND PIPES PVT LTD. VS M/S GANESH GAURI INDUSTRIES AND COS.	08-11-2024	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 05-12-2024				
			CS(COMM)/357/2024	ROHI DUA VS MAHESH KUMAR KAHSYAP	11-11-2024	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 15-01-2025				
			CS(COMM)/639/2023	VED ENGINEERING VS MODI DAIRY AND OTHER	16-11-2024	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 12-12-2024				
			CS(COMM)/228/2022	THE SUPREME INDUSTRIES LTD. VS GHOSH POLYMER	16-11-2024	NOT FILED	FILED ON 23-11-2024	NOT FILED	NOT FILED	NOT FILED	P.E. 03-12-2024				
			CS(COMM)/88/2024	RAVI AGGARWAL VS BRLL MOHAN TIWARI	18/11/2024	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 10-01-2025				
			CS(COMM)/9/2024	VEE FABRIC PVT. LTD. VS ARUN PRASAD	22/11/2024	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 20-01-2025				
			CS(COMM)/386/2024	GALAXY PHARMACY VS WELLNESS AND RESEARCH CENTRE PVT. LTD.	30-11-2024	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 18-01-2025				

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43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH-WEST	406	Civil	CS (COMM)/356/2022	04.11.2024	BHARAT BIJLEE LTD Vs INDSAO CONSTRUCTIO NS PVT LTD	08.03.25
					CS (COMM)/377/2022	04.11.2024	M/S EDGETECH AIR Vs M/S AIMER AICONDITIONI NG	24.11.2025
					CS (COMM)/437/2022	04.11.2024	INDSAO CONSTRUCTIO NS PVT LTD Vs BHARAT BIJLEE LTD	24.11.2025
					CS (COMM.)/13/2022	11.11.2024	M/S SIGNATURE LINKERS PVT. LTD. VS M/S A.K HOSPITALITY AND HOLIDAYS	24.11.2025
					CS (COMM)/529/2021	12.11.2024	M/S WONDER ALUBOARD OVERSEAS Vs M/S ALUMINIUM WORLD THROUGH ITS PROPRIETOR	20.02.2025
					CS (COMM)/692/2022	13.11.2024	SURINDER SINGH DHINGRA Vs SATISH KUMAR GUPTA	24.02.2025
					CS (COMM)/711/2022	13.11.2024	SURINDER SINGH DHINGRA Vs SATISH KUMAR GUPTA	20.02.2025
					CS (COMM.)/338/2021	21.11.2024	M/S CRYSTAL CROP PROTECTION LTD VS RANDHIR SINGH	07.02.2025
					CS (COMM)/218/2020	26.11.2024	M/S SHREE UDYOG Vs M/S MORADABAD CORRUGATION CENTRE PVT LTD AND ORS	11.12.2024
					CS (COMM)/772/2022	26.11.2024	DELHIVERY LTD. VS ASPEN DIAGNOSTICS PVT. LTD.	15.04.2025
44	SH.VINOD YADAV		316	Civil	CS/Comm./554/23	31.07.23	Surya Roshni Ltd. Vs. Sanjeet Mishra	14.11.24
					CS/Comm./882/23	08.12.23	Rattan Lal Aggarwal Vs. M/s Battla Motels Pvt. Ltd.	16.11.24
					CS/Comm./53/21	25.01.21	M/s Shimad Organics Vs. M/s Crystal Crop Protection Pvt. Ltd. & Anr.	18.11.24
					CS/Comm./869/23	01.12.23	Enpeecon Vs. Bharat Gupta	19.11.24

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF PETITIONER REGISTRAR	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
45	SH. AMIT KUMAR, DISTRICT JUDGE, COURT COMMERCIAL	NORTH	NIL											
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL											
47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	603	Commercial suit	CS COMM 524/2023	04.11.2023	THE NAINITAL BANK LTD VS M/S DUCAT PHARMACEUTICALS AND OTHERS	06.11.2024	13.11.2024	20.11.2024	20.11.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM 490/2024	01.10.2024	HDFC BANK LIMITED VS GAURI MANIKANDAN	07.11.2024	14.11.2024	21.11.2024	21.11.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM 270/2024	20.05.2024	ICICI BANK LTD VS AMRIT	11.11.2024	18.11.2024	25.11.2024	25.11.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM 158/2024	19.03.2024	AARUSHI ELECTRICALS INDIA VS SVR BROTHERS	13.11.2024	20.11.2024	27.11.2024	27.11.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM 140/2023	23.03.2023	BANSAL TRADING COMPANY VS KAYAAN MARKETING AND DISTRIBUTION	13.11.2024	20.11.2024	27.11.2024	27.11.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM 311/2024	01.07.2024	INDIAN BANK VS M/S VEDIC MENS SALOON AND SPA	14.11.2024	21.11.2024	28.11.2024	28.11.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM 447/2024	07.09.2024	M/S GONSA LOGISTICS PVT L TD VS M/S SEAGUL INFRASW	14.11.2024	21.11.2024	28.11.2024	28.11.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM 414/2024	24.08.2024	INDIAN OVERSEAS BANK VS M/S IDEA CREATIONS	20.11.2024	27.11.2024	04.12.2024	04.12.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM 201/2024	09.01.2024	PUMA SE VS ATUL GOYAL	30.11.2024	07.12.2024	16.12.2024	16.12.2024	NIL	NIL	NIL
48	VIKAS DHULL, DISTRICT JUDGE, COURT-02 COMMERCIAL		613	Commercial suit	CS (COMM)/142/24	07-03-2024	Lava International Ltdf. Vs Jai Maa Enterprises	45601	09-12-2024 12-12-2024	09-12-2024 12-12-2024	09-12-2024	21.01.2025	21.01.2025	15-01-2025
			613	Commercial suit	CS (COMM)/282/24	28-05-2024	Asha Arora Vs M/s P & G Global Consumer	45602	45630	45630	45630	45644	45644	45637
			613	Commercial suit	CS (COMM)/129/24	28-02-2024	Anju Singhal Vs Virender Nehra	45607	02-12-2024 03-12-2024 05-12-2024	02-12-2024 03-12-2024 05-12-2024	02-12-2024	10-01-2025	10-01-2025	16-12-2024 17-12-2024 18-12-2024

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			613	Commercial Suit	CS (COMM)/371/24	20-07-2024	Manoj Kumar Vs P & Enterprises	45608 26-11-2024 29-11-2024	26-11-2024 29-11-2024	26-11-2024 29-11-2024	45673	45673	45642	
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		614	Commercial Suit	CS(COMM) 299/2024	04.06.2024	Punjab National Bank Vs. Vijay Kumar Vats	06.11.2024	PE-27.11.2024, DE-13.12.2024	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 199/23	15.04.2023	NEERAJ KUMAR VS SATYAVIR SINGH ARYA	08.11.2024	PE-29.11.2024, DE-11-12-2024	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 209/2024	15.04.2024	State Bank Of India,smec Vs. A24 Gibin Kumar Prop Of MsVg Chempoint	13.11.2024	PE-04.12.2024	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 247/2024	06.05.2024	M/s Union Bank Of India Vs. Sai Transport Services	14.11.2024	PE-22.11.2024	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 300/2024	05.06.2024	M/s Union Bank Of India Vs. Sun	14.11.2024	FP-10.12.2024	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 398/2024	14.08.2024	Jak Wood Craft Through its AR, Mohd Yusuf Vs. Ashish Interbuild Pvt Ltd	11.11.2024	PE-25.11.2024	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 420/2024	28.08.2024	Bank of Maharashtra through Shreyansh Kumar Vs. Neelam Sharma	20.11.2024	PE-05.12.2024	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 242/2024	03.05.2024	Uco Bank Vs. Ms Pixcel Infocom Through Its Proprietor Sh Karan Anand	20.11.2024	PE-10.12.2024	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 135/2024	05.03.2024	Advantage Vs. Leela Trendz Pvt Ltd	22.11.2024	PE-07.12.2024	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 54/2024	24.01.2024	Shree Chaitanya International Vs. Gourav Gahlot Proprietor Of Sigma Online Test Services	25.11.2024	PE-16.12.2024	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 236/2024	26.04.2024	M/s Good House Keeping Vs. Dynamic Aura Lip	29.11.2024	PE-19.12.2024, DE-17.01.2025	NIL	NIL	NIL	NIL	NIL
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS(COMM)	262/2023	29.05.2023	STATE BANK OF INDIA VS ARVIND KJUMAR	12.11.2024	PE-18.12.2024, 20.12.2024	02.12.2024	-	-	-	-
			509	CS(COMM)	218/2013	24.04.2023	AMETHI ENTERPRISES VS GARGEY ENTERPRISES	19.11.2024	PE-17.12.2024, 20.12.2024	-	-	-	-	-

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING					
			509	CS(COMM)	412/2023	29.04.2023	ANIL RAHEJA VS VINOD PRASHAR	21.11.2024 PE-05.12.2024, 06.12.2024 & DE-17.12.2024, 18.12.2024	02.12.2024	-	-	-	-
			509	CS(COMM)	185/2024	02.04.2024	M/S INDOLOGICS VS M/S AN GLOBAL FREIGHT SOLUTIONS	25.11.2024 PE-07.12.2024	02.12.2024	-	-	-	-